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SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs.	a. p.	Rs.	a. p.
Part I	6	0 0	7	0 0
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Part III	21	0 0	23	0 0
Part IV	2	0 0	2	8 0
Part V	3	0 0	3	8 0
Part VI	8	0 0	8	8 0
Part VII	11	0 0	11	8 0
Part VIII	6	0 0	7	8 0
Part IX	4	0 0	4	8 0
Part X	4	0 0	4	8 0
Part XI	4	0 0	4	8 0
Supplement including Supplement (A).	8	0 0	10	0 0
Entire Gazette	30	0 0	25	0 0
Parts I, III, IV and VII.	22	0 0	25	0 0
Appendix	2	0 0

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs.	a.	p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Cuttack", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-paid registered post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly, printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

WANTED

For the Textile Section of the proposed Technical School at Barapali in the Barpali Wards Estate the following staff:—

(1) One qualified Instructor on Rs. 50 per mensem in the scale of Rs. 50—2—60.

(2) One attender on Rs. 20 per mensem

(3) One peon on Rs. 10 per mensem

(4) One chaukidar on Rs. 10 per mensem

(5) Eight stipendiary students each with a stipend of Rs. 10 per mensem.

Applications stating age, qualifications and previous experience should reach the undersigned by the 25th August 1945.

V. RAMNATHAN

Deputy Commissioner

SAMBALPUR: 23rd July 1945

[3-2-17-8-1945]

WANTED

One Routine Clerk on Rs. 30—2—50—E. B.—1—60 plus the usual dearness allowance for the office of the Sub-Assistant Registrar, Co-operative Societies, Koraput.

Qualifications required—Should be a Matriculate or a S. S. L. C. and a good typist and either a native of or domiciled in this Province. Candidates having previous office experience will be given preference.

Applications stating age, etc., should reach the Assistant Registrar, Co-operative Societies, Berhampur Circle, by the 15th August 1945.

CUTTACK

Th: 23rd July 1945

S. C. ROY

Deputy Registrar

[3-3-10-8-1945]

WANTED

Immediately for the Legislative Assembly Department, Orissa, an assistant in grade II upper division. Minimum qualification required I.A. Preference will be given to one having office experience particularly in accounts branch. Preference will be given to natives of or persons domiciled in the Province of Orissa. Applications stating age, qualification, previous office experience, if any, should reach the undersigned on or before the 16th August 1945. Candidate may be required to appear before the undersigned for interview. No travelling allowance is admissible for the journey undertaken for the purpose.

G. DHAL

Secretary

CUTTACK: 28th July 1945

Orissa Legislative Assembly

[2-2-10-8-1945]

NOTICE

Sealed tenders on plain paper to be eventually drawn up in F-2 form will be received by the undersigned on or before the 20th August 1945 for Improvement to Ekatalikata within Jharsuguda police-station limit. Tenders are required to deposit earnest money of Rs. 100 which is to be deposited into a Government Treasury with a challan in triplicate. The estimate, plan, specification and all other informations for the work can be seen at the office of the undersigned. The estimated cost of the work Rs. 3,238 calculated pre-war schedule rates.

R. C. GUI

Executive Engineer

Sambalpur Division

SAMBALPUR: 26th July 1945

[2-2-10-8-1945]

NOTICE OF SALE

NOTIFICATION A

Notice is hereby given under sections 6 and 13 of Act XI of 1859 that the undermentioned estates and the shares of estates in the district of Balasore will be put up for sale at the office of the Collector of that district on the 24th September 1945 at 12 noon for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of the property to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
3885/R	Brajasundarpur, Ankuda. Ph.	Rs. A. P. 4 240 0 0	Share	Four annas share in the estate	Radhamohan Jew Thakur through trustees Apar. a Dibya wife of Srichandan Pachi and others.	1,060 0 0	..	100 0 0
37	Tq. Narayanpur, Adarupeya. Ph.	1,089 0 0	Whole	..	Sri Raghunath Jew Thakur m a r i a t Chaudhury Kruhna Prasad Sendha Mohapatra.	..	340 0 0	..
3813	Srinathpur, Ph. Balikhand	841 4 10	Do.	..	Raghuram Srichandan Mohapatra.	..	48 10 5	..
3814	Harekrishnapur, Balikhand. Ph.	709 0 0	Do.	..	Chaudhury Sitakanta Mohapatra.	..	65 0 0	..
4126	Surendrapur, Ph. Balikhand. Ph.	1,640 0 0	Do.	..	Surendranath Mishra and others.	..	564 7 0	..
4127	Raghunathpur, Ph. Balikhand. Ph.	1,307 0 0	Do.	..	Chaudhury Raghunath Nisankha Mohapatra and others.	..	400 0 0	..
4128/R	Gourishyampur, Balikhand. Ph.	747 0 0	Share	16 annas share in Anandapur, Mahamadpur alias Parbatia and Mahamadpur alias Parbatia (share).	Biswanath Rath, Trustee on behalf of Pravakar Misra and others.	570 6 9	..	285 6 9
922	Tq. Radhashyampur, Ph. Banchhas.	5,537 0 0	Whole	..	Samanta Radha Prasanna Das.	..	1,152 1 9	..
3965	Purnachandrapur, Ph. Banchhas.	5,350 0 0	Do.	..	Chaudhury Purna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra and others.	..	2,588 0 0	..
668	Baharda Tq., Ph. Basta Habeli.	677 0 0	Do.	..	Chaudhury Kanungo Gopinath Prasad Patnaik and others.	..	78 6 6	..
387	Nadigan, Ph. Bayang	2,658 0 0	Do.	..	Kanungo Chaudhury Brundaban Chandra Harichandan Mohapatra.	..	2,659 6 6	..

394	Tq. Farsar, Ph. Bayang	710 0 0	Do.	Artabandhu Bal	355 0 0	2,271 8 1
982/1	Tq. Harisingpur, Ph. Bheda.	5,139 0 0	Share	16 annas share in Ajodhya, Arjunabindha, Babanbindha, Babarbindha (share), Baibal, Dadhibabarpur, Daulatpur, Jagannathpur, Jhinkiria, Korabatia, Kanbupur, Kasindipur, Khidirpur, Khedualapur, Nabadila, Mananipur, Misrapur, Mauriapokhari, Sandakpur, Sahapur, Sathibati, Kanatia, Rajaghar pokhuri and S a n k a r p u r ; Rs. 0-15a.-11 p.-6kt.-4b.-17g.-0-3 bed. share in mauza Harisingpur.	4,543 0 4
4826	Birabarapur Srimati Mani, Ph. Bheda.	695 11 10	Whole	Srinatyia Mani Dibya wife of Mohendra Prasad Parbi, mother and guardian of Macmath Prasad Parhi.	347 13 10
237/R	Tq. Shyampur, Ph. Dhamnagar.	6,931 0 0	Share	16 annas share in mauzas Ajmatpur, Anaharpur, Baburigan, Brahmapur, Dolagobindapur, Dubal, Gariali, Ichhada Majafarpur, Joynagar, Jhardiha, Kasoti, Kharij Korua, Krushnadaspur, Kusomia, Mankaria, Nachhipur, Nangan, Padinarayanpur, Pahadpur, Sathagan, Sarifpur, Talapada, Sampur, Dhamnagar and Dakhinbar.	4,677 1 2	2,243 0 6
1568	Kt. Tq. Gardpada, Ph. Gardpada.	573 0 8	Whole	Bhuyani Habibunnisa Bibi, wife of Bhuyan Abdul Samad Khan and another.	186 8 4
1532B	Ma. Trilochanpur Daraba, Ph. Kaima.	657 0 0	Do.	Chaudhury Ramakanta Narendra Mohapatra and others.	152 9 9
1345	Khairda, Ph. Kamardachore.	919 8 11	Do.	Chaudhury Radhashyam Ray and others.	917 2 0
1130/R	Kt. Tq. Purusottampur, Ph. Kaurdachore.	1,315 0 0	Share	16 annas share in mauzas Bagda, Bainchua, Panchupali, Bhikagaria, Nachinda, Ranikhuri, Bindha Kalanda, Kalanda, Kala Simili, Kala Simili No. 2, Manik Similia No. 1, Manik Similia No. 2, Raima, Sarajpur, Troyloki; Rs. 0-12a. 6p. share in mauzas Ganguda and Kusudiha.	1,301 0 0	1,198 13 6

Tauzi No.	Name of mahal and pargana	Sadr jama of the whole estate	Whether the whole is to be sold	If only a share is to be sold, specification of such share or shares	Name of proprietor of the property to be sold	If only a share is to be sold, the Sadr jama of such share	If the whole estate is to be sold, the arrears due from it	If only a share is to be sold, the arrears due from it
1	2	3	4	5	6	7	8	9
125/9	Mursadnagar, Ph. Senaut	Rs. A. P. 2,666 0 0	Share	8 annas share in mauzas Agria, Aharpada, Amargadia, Ambroli, Anantapur, Andraj, Arnopal, Arso, Aruha, Asuruli, Atto, Gandibedh, Bania, Barada, Baragara, Barikpur, Baro, Basahapur, Beka, Belakula, Belana, Betal, Betra, Bhagabanpur, Bhaktibrahmapur, Bidyadharpur, Bhatpara, Bije Gangadharpur, Bishnupurbindha, Barang, Brahmapur, Chabispara, Chak Agria, Chak Agria (share), Chak Bentel, Chak Sridharpur, Chandaipur, Dahanasuni, Deula, Deulpal, Dharmagatapur, Dinari, Dolsahi, Dotalbindha, Gobsahi, Ganjamal, Gobindapur, Gopalbindha, Gopalbindha, Guamal, Gorapal, Gujadarada, Haladharbindha, Haripur, Hatipara, Isanpur, Jagannathpur, Jalanga, Jalosore, Jitanagar, Kamaria, Kandra, Kandapur, Kandarpur, Khandatara, Kharpada, Kodagambhir, Kuntala, Madhusudanpur, Mohantipara, Mabrampur, Maloruan, Mangarajpur, Mantiri, Mirjapur, Mirjapur, Mirjapur, Murtungu, Nachibindha, Nachipur, Nandapur, Nanguri, Nischintapur, Nuananda, Nuniya, Orada, Pegar, Palli, Panchapara, Panibhandar, Raghunathpur, Raghupatibindha, Rajualibindha, Sadarbalia, Santarapur, Saragaria Sarapur, Satiuti Serpur, Sindhol, Sridharpur, Susua, Talagop, Talagopbindha, Talapada, Tentuligaria, Tigrina, Ukura; 5 annas share in mauza Kolho.	Taraknath Ray Choudhury.	Rs. A. P. 1,230 2 0	..	Rs. A. P. 185 0 0
125/10	Mursadnagar, Ph. Senaut	2,666 0 0	Do.	8 annas share in mauza Agria, Aharpada, Amargadia, Ambroli, Anantapur, Andraj, Arnopal, Aruha, Asuruli, Atto, Gandibedh, Bania, Barada, Baragara, Barikpur, Baro, Basahapur, Beka, Belkula, Belana, Betal, Betra, Bhagabanpur, Bhaktibrahmapur, Bidyadharpur, Bhatpara, Bije Gangadharpur, Bishnupurbindha, Borang, Brahmapur, Chabispara, Chak Agria, Chak Agria (share), Chak Bentel, Chak Sridharpur, Chandanpur, Dahanasuni, Deula, Deulpal, Dharmagatapur, Dinari, Dolsahi, Dotalbindha, Gobsahi,	Shib Chandra Ray Choudhury.	1,230 2 0	..	175 0 0

3828	Lakshmikantapur, Ph. Senu.	1,165 0 0	Whole	..	Ganjamal, Gobindapur, Golapokhari, Gopalbindha, Guamal, Goropal, Gujadarada, Haladharbindha, Haripur, Hatiapara, Isanpur, Jagannathpur, Jalanga, Jalesore, Jitanagar, Kamaria, Kandra, Kandapur, Kandarapur, Khandatara, Khearpada, Kodagambhir, Kuntala, Madhusudanpur, Mohantipara, Maharampur, Malioruan, Mangarapur, Mantiri, Mirjapur, Mirjapur, Mirjapur, Murtunga, Nachibindha, Nachipur, Nandapur, Nanguri, Nischintapur, Nuananda, Nuniya, Orada, Pegara, Pali, Panchapara, Panibhandar, Raghunathpur, Raghupatibindha, Rajualibindha, Sadarbaha, Santarapur, Saregaria, Sarapur, Satiuti, Serpur, Sindhol, Sridharpur, Susua, Talagop, Talagapbindha, Tentuligaria, Tigrira, Ukura; 5 annas share in mauza Kolho.	..	401 0 0	..	Srimati Purnamoni Dei, wife of Radhashyam Harichandan Ray Bhuyan Mohapatra, Manager for minor son Pratap Chandra Ray.
5092	Talapada, Tq. Brajankumar, Ph. Senu.	551 7 4	Do.	155 11 8	..	Brjakumar Parhi Gunakar Mohapatra.	
150/2	Purusandho Tappa, Ph. Soso.	4,055 0 0	Share	..	12 annas share in mauzas Balikana, Barahat-Trilochanpur, Chakrapadhi, Ghantagaria, Gopinathpur, Joysingpur, Narajpur, Rajnagar, Mangalpur, Tajpur, Tulipada, Mundali, Aria, Kalapahad, Kuarda, Padi, Barabarchhikayan, Bisalkana, Nirnalpur, Purusandho, Raitira, Rautrepur, Mohantipara and Patpur.	2,539 0 0	..	Nityananda Das Mohapatra and others.	
151	Manji Araji, Ph. Soso	1,237 0 0	Whole	619 0 0	..	Harekrishna Mahatab ..	
1304	Rajarampur Tq., Ph. Soso.	627 0 0	Do.	5 8 1	..	Samanta Radheprasanna Das and others.	
1657/2	Purusandho Kt. Tappa, Ph. Soso.	1,619 7 11	Share	..	6 annas share in the estate ..	607 4 11	..	Nakhetramali Dei, wife of Brajakishore Mohapatra and others.	

All other shares than specified in column 5 will be excluded from sale.

R. OJHA
Collector, Balasore
[2--1--17-8-1945]

WANTED

Temporarily an Assistant Malaria Officer in the scale of pay of Rs. 64-4-88-4/2-120 plus Rs. 25 as compensatory allowance plus the usual dearness allowance as admissible under the rules.

Qualification—Must be a registered medical licentiate preferably with a post-licentiate Public Health qualification.

Application stating age, qualification, previous service, nationality, native district, registered number, etc., should reach the undersigned by the 10th August 1945.

Preference will be given to Oriyas and persons domiciled in Orissa.

A. N. CHOPRA, Lt.-Col., I.M.S.
Director of Health and Inspector-
General of Prisons, Orissa

CUTTACK

The 31st July 1945

WANTED

A clerk in class III of the Ministerial Service (Rs. 30-2-50-1-60) for the office of the Deputy Inspector of Schools, Khurda, in the district of Puri. None need apply who has not passed at least the Matriculation examination. Preference will be given to Oriyas or those domiciled in Orissa or the Orissa States who have some experience in office work and have passed the typewriting examination from a recognised institution. Applications stating age, home district, qualifications should reach the undersigned before the 20th August 1945.

S. C. GHOSAL
Inspector of Schools, North Orissa

CUTTACK

The 2nd August 1945

[2-1-17-8-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile or subjects of Indian States for temporary posts of (a) two Research Officers, and (b) four Economic Investigators under the Labour Department for Social Security planning and Labour Conference Work. *Pay*. For (a) Rs. 350-50-750, for (b) Rs. 200-20-400. *Qualifications*: (a) For Research Officers—First class M.A. or Research degree in Economics with specialisation in Labour Problems and for Research work and experience in Social Insurance. (b) For Economic Investigators—First class B.A. or B.A. (Hons.) or M.A. degree in Economics with specialisation in Labour Problems. Particulars and application forms from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Scheduled Caste candidates Rs. 1-14-0) 28th August 1945.

SIMLA: 28th July 1945

WANTED

A staff nurse for the Government Headquarters Hospital, Koraput, on a scale of pay of Rs. 50-5-70 with a house-rent allowance of Rs. 10 per mensem and an unhealthy special pay of Rs. 10 per mensem. Must hold diploma in general nursing—Service on contract basis terminable on one month's notice on either side.

Applications stating age, nationality, permanent residence, etc., should be made to the undersigned by the 10th August 1945 accompanied by copies of certificates and testimonials.

A. N. CHOPRA, Lt.-Col., I.M.S.
Director of Health and Inspector-
General of Prisons, Orissa

CUTTACK

The 24th July 1945

[2-2-10-8-1945]

JOINT PUBLIC SERVICE COMMISSION

NOTICE

Applications are invited for the post of a Lady Lecturer in English for the I.A. classes attached to the Ravenshaw Girls' School at Cuttack in class II (Women's branch) of the Orissa Educational Service on a scale of pay of Rs. 170-13-430 with efficiency bar at Rs. 300.

2. Candidates must at least hold a degree of Master of Arts in English not lower than a second class of a University constituted by an Act of the Imperial Legislature or of a Provincial Legislature or approved in this behalf by the Provincial Government and must have teaching experience in a college.

3. Applications in the prescribed form, which can be had from the Secretary, Joint Public Service Commission, P.O. Hinoo, Ranchi, should reach him on or before the 31st August 1945.

4. Every application must be accompanied by certificates and diplomas in original showing candidate's qualifications, character and domicile; the nature and extent of teaching experience, if any; and evidence of age which should ordinarily be the Matriculation certificate, or its equivalent, in original; a treasury chalan for Rs. 5 as application fee, credited to the Government of Orissa under the head XXXVI—Miscellaneous Departments—Miscellaneous Examination Fees—Fees realised by the Public Service Commission.

CANDIDATES ARE WARNED THAT THEIR APPLICATIONS WILL BE SUMMARIY REJECTED IF BY THE LAST DATE FOR THE RECEIPT OF APPLICATIONS THEY ARE NOT COMPLETE IN RESPECT OF ALL THE PAPERS PRESCRIBED IN THIS ADVERTISEMENT.

NOTE—Candidates must see that they are eligible and must decide definitely to apply before depositing the fee in the treasury. In no case the fee paid with the application will be refunded. Candidates already in Government service should apply through the head of their department and should make sure, before depositing the fee, that their applications will be forwarded by their superior officers. Candidates in private employment should produce recent certificates from their employers.

5. Canvassing in any form will be a disqualification.

6. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course.

H. C. SETH

Secretary

Joint Public Service Commission

P.O. HINOO, RANCHI

The 26th July 1945

JOINT PUBLIC SERVICE COMMISSION

Applications are invited from candidates who wish to be trained as stipendiary students in the Dehra Dun Forest College during the session 1946-48 with a view to appointment to the Orissa Forest Service. Two such students will be recruited this year subject to the availability of seats in the College.

2. Candidates must—

(a) be not less than 19 years nor have passed their 24th birthday on the 1st April 1946.

(b) be of good moral character;

(c) be of sound health, good physique and active habits and free from organic defects or bodily infirmity;

(d) hold at least a B.Sc. (Honours) degree, not lower than second class, or its equivalent, in any natural Science or in Mathematics or in Agriculture; or a B.Sc. (Agriculture) degree, without honours, provided a first class was obtained, or an M.Sc. degree of any class in any natural Science, Mathematics or Agriculture provided that the B.Sc. degree was not lower than second class;

(e) in the case of a candidate of Anglo-Indian extraction, be unmarried.

3. Preference will be given to a candidate who is—

(1) an Oriya, or

(2) a British subject domiciled in the Province of Orissa, or

(3) an Anglo-Indian British subject of Indian domicile born in the Province of Orissa and who is not permanently domiciled in any other province of India, or

(4) a subject of Indian State who is eligible for appointment to the service by virtue of a declaration made under sub-section (2) of section 262 of Government of India Act, 1935.

4. Applications should be in the prescribed form and made in the candidate's own handwriting and submitted to the Secretary, Joint Public Service Commission, P.O. Hinoo, Ranchi, so as to reach him on or before the 31st August 1945. Copies of the form may be obtained from the Secretary. Candidates who are already in Government service must apply through the head of their department. Candidates employed in private service are advised to produce recent certificates from their employers.

5. Every candidate must submit with his application—

(i) evidence that he holds the educational qualifications mentioned in paragraph 2(d) above;

(ii) certificates of character and conduct from the heads of all the colleges at which he has studied since he passed the Matriculation examination;

(iii) a certificate of health and fitness from a Registered Medical Practitioner in the prescribed form which may be obtained from the Secretary ;

(iv) evidence of age, which should ordinarily be the Matriculation certificate, or its equivalent, in original ;

(v) if he claims to be domiciled in Orissa, a certificate of domicile granted by the District Officer of the district in which he claims to be domiciled ;

(vi) if he is an Anglo-Indian British subject, and if he claims to have been born in the Province, evidence to prove this ; and

(vii) a treasury chalan of Rs. 5 as application fee, credited to the Government of Orissa under the head "XXXVI—Miscellaneous—Miscellaneous Department—Provincial—Examination Fees—Fees realised by the Public Service Commission". Candidates are not to send the application fee by crossed Indian Postal orders.

NOTE—(1) Candidates must see that they are eligible and must decide definitely to apply before depositing the fee. Candidates in Government service should make sure before depositing the fee that their applications will be forwarded by their superior officers. The fee paid with the application will not ordinarily be refunded.

(2) The certificates and other documents required should ordinarily be submitted in original. If any certificate or other document cannot for any reason be submitted in original, a true copy of it may be sent, but in that case the copy should bear a certificate from a gazetted officer stating that—

(a) that he has seen the original and that the copy is a true copy, and

(b) the reasons why the original cannot be sent with the application.

CANDIDATES ARE WARNED THAT THEIR APPLICATIONS WILL BE SUMMARILY REJECTED IF BY THE LAST DATE FOR THE RECEIPT OF APPLICATIONS THEY ARE NOT COMPLETE IN RESPECT OF ALL THE PAPERS PRESCRIBED IN THIS ADVERTISEMENT.

Candidates should see that the documents furnished by them with the application are properly arranged and attached to the application.

6. Canvassing in any form will be a disqualification.

7. Candidates may be required to present themselves for interview at their own expense at a time and place of which they will be informed in due course

8. Candidates nominated by the Public Service Commission shall be required to undergo a course of preliminary practical training for a period not exceeding three months. During the period of practical training the candidates shall receive such consolidated allowance as may be ordered by the Governor.

9. The candidates nominated by the Public Service Commission should be given suitable physical tests and be examined by a Medical Board. A candidate who fails to satisfy the Medical Board shall not be appointed.

10. After consulting the Conservator and considering the report submitted by the Conservator regarding the result of practical training of the candidates the Governor may

select candidates for deputation to the Forest College, Dehra Dun, from amongst the candidates nominated by the Commission.

11. The finally selected candidates will be required to undergo a course of two years' training in Forestry at the Indian Forest College at Dehra Dun. While under training the candidates will get a monthly stipend of Rs. 120 till such rate is revised and thereafter at the rate of Rs. 100 a month. He will be required to execute a bond and an agreement.

H. C. SETH

Secretary

Joint Public Service Commission

P.O. HINOO, RANCHI

The 25th July 1945

JOINT PUBLIC SERVICE COMMISSION

Applications are invited for two posts of officiating typists for the office of the Commission at Ranchi in the scale of Rs. 40—2—60 with usual cost of living allowance. Candidates must be Matriculates with a speed in type-writing of not less than 40 words a minute. Preference will be given to those who have got office experience and are over 30 years of age. No travelling allowance will be given to any candidate called for interview or asked to join the appointment. The selected candidate will have to join the appointment immediately. Application with copies of testimonials must reach the Secretary on or before the 25th August 1945. None need apply who is not a native of or domiciled in any of the three provinces mentioned above.

H. C. SETH

Secretary

Joint Public Service Commission

P.O. HINOO, RANCHI

The 31st July 1945

[2—1—17-8-1945]

WANTED

A Sub-Inspector of Schools in the district of Sambalpur in the lower division of the Subordinate Educational Service in the time scale pay of Rs. 65—4/2—105.

Qualification required—Must be a trained graduate.

None need apply who is neither a native of nor domiciled in the Province of Orissa or in the Orissa States.

Age must not exceed 26 years.

Applications stating educational qualification, age, home district, previous experience and proficiency in extra-curricular activities should reach the undersigned on or before the 22nd August 1945.

Canvassing in any form will be considered as a disqualification.

SAMBALPUR

The 25th July 1945

A. K. BANERJEA

District Inspector of Schools

[3—2—17-8-1945]

WANTED

Temporarily two trained matriculate or trained I.A. or I.Sc. passed teachers for the Practising Middle English School attached to the Secondary Training School at Cuttack on Rs. 30—3/2—45—2/2—55 with usual dearness allowance in the Lower Subordinate Educational Service. Preference will be given to candidates having proficiency in Mathematics, Geography and Drill.

Applications stating educational qualifications, age, teaching experience, if any and home district should reach the undersigned on or before the 20th August 1945. Preference will be given to an Oriya or a person domiciled in the Province of Orissa or Orissa States.

M. C. PRADHAN

Principal, Cuttack Training College

CUTTACK

The 4th August 1945

[2—1—17-8-1945]

WANTED

A clerk in class III of the Ministerial Service (Rs. 30—2—50—1—60) for the Auditor of Accounts of Educational Institutions, Orissa. None need apply who has not passed at least the matriculation or S.L.C. examination. Preference will be given to Oriyas or those domiciled in Orissa or the Orissa States who have some experience in office work and have passed the typewriting examination from a recognised institution. Applications stating age, home district, qualifications should reach the undersigned before the 15th August 1945.

S. C. GHOSAL

Inspector of Schools, North Orissa

CUTTACK

The 25th July 1945

[2—2—10-8-1945]

WANTED

For the office of the Director of Health and Inspector-General of Prisons, Orissa, a diarist on a pay of Rs. 25 per mensem in the scale of Rs. 25—1—35 per mensem with usual dearness allowance.

The candidate must at least be a matriculate.

Applications stating age, home district, nationality and previous office experience, if any, should reach the office of the undersigned on or before the 11th August 1945.

Preference will be given to natives of or persons who are domiciled in the Province of Orissa.

A. N. CHOPRA, Lt.-Col., I.M.S.
Director of Health and Inspector-
General of Prisons, Orissa

CUTTACK

The 25th July 1945

[2—2—10-8-1945]

WANTED

Applications are invited for the following posts in the office of the Elections Officer, Orissa—

(a) One Upper Division Assistant Grade I on Rs. 90—5—140.

(b) One Upper Division Assistant Grade II on Rs. 65—2—85.

(c) Two Lower Division Assistants on Rs. 35—2—55—E.B.—2—65.

(d) One Steno-typist on Rs. 40—2—60 plus special pay at Rs. 40 per month.

(e) One Typist on Rs. 40—2—60

(f) Two orderly peons and two office peons on Rs. 12—1/4—14—1/6—15.

Qualifications—

(a) I.A. or I.Sc. with office experience. Cases of Matriculates with outstanding merit and who have passed their examination in the First Division may also be considered;

(b) I.A. or I.Sc. Suitable Matriculates may also be taken in. Knowledge in Accounts will be preferred;

(c) I.A. or I.Sc. Suitable Matriculates may also be taken in.

(d) Matriculates with a minimum speed of 100 words per minute in shorthand and 40 words in typewriting;

(e) Matriculates with a minimum speed of 40 words per minute; and

(f) Must be a literate and of good physique. Should know cycling.

Duration—

From 1st September 1945 till 31st January 1947 or the completion of the work in connection with the revision of Electoral Rolls of the Orissa Legislative Assembly whichever is earlier.

The staff will be eligible to the usual dearness allowance.

Only Oriyas or persons domiciled in Orissa need apply.

All applications should reach the Elections Officer, Orissa, Cuttack by *not later than the 18th August 1945*. The applicants should appear for an interview and test in the office of the Elections Officer at Bankabazar, Cuttack, at 10-30 a.m. on the 20th August 1945 and should bring with them originals of their testimonials, etc.

CUTTACK

The 5th August 1945

B. C. PATNAIK

For Elections Officer, Orissa

[2—1—17-8-1945]